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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 01.11.2000

OA 265/2000

Pokhan Singh s/o Sh.Man Singh r/o Village Shaipur, Tehsil
Nadbai, Distt.Bharatpur.

... Applicant.

V/s.

1. Union of India through Secretary Ministry of Railway,
New Delhi.
2. Railway Recruitment Committee and D.S.C. R.P.F.
Nehru Nagar, Ajmer, through its Chairman.
3. General Manager (Estt), Western Railway, Churchgate,
Mumbai.

... Respondents.

CORAM:

HON'BLE MR.S.K.AGARWAL, JUDICIAL MEMBER

HON'BLE MR.N.P.NAWANI, ADMINISTRATIVE MEMBER

For the Applicant

... Mr.Narendra Choudhary

For the Respondents

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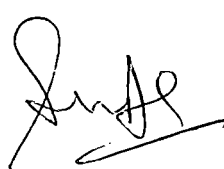
ORDER

PER HON'BLE MR.S.K.AGARWAL, JUDICIAL MEMBER

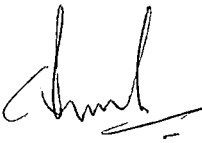
Heard the learned counsel for the applicant on
admission.


2. Applicant's case is that he qualified the written test
but did not find place in the selection list after interview.
It is stated by the applicant that he did well but because
of some reason or the other he could not be selected.

3. We have perused the averments made by the applicant
in this OA. There is no definite allegation against the
selection board regarding any kind of mala fide against the



applicant. It is a settled law that once a person has participated in the process of selection, he is not permitted to come forward to challenge the selection. Therefore, in our considered view, the applicant has no case and this OA is dismissed at the stage of admission.


(N.P. NAWANI)
MEMBER (A)


(S.K. AGARWAL)
MEMBER (J)